



आयकर अपीलीय अधिकरण, चेन्नै पीठें
INCOME TAX APPELLATE TRIBUNAL CHENNAI BENCHES CHENNAI

दिनांक 17 - 21 अगस्त 2026 तक पीठों का गठन
CONSTITUTION FROM 17.08.2026 to 21.08.2026

<u>Hon'ble S/Shri/Ms.</u>	<u>Bench</u>	<u>Court Room</u>
George George.K, VP & Gagan Goyal, AM	"C"	1 (THROUGH HYBRID HEARING) (FROM 19.08.2026 TO 21.08.2026)
Aby.T.Varkey, JM & Padmavathy.S, AM	"D"	2 (THROUGH HYBRID HEARING)
Aby.T.Varkey, JM & Gagan Goyal, AM	"C"	2 (THROUGH HYBRID HEARING) (ON 17.08.2026 AND 18.08.2026)
Inturi Rama Rao, AM & Manu Kumar Giri, JM	"B"	3 (THROUGH HYBRID HEARING)
S.S.Viswanethra Ravi, JM & S.R.Raghunatha, AM	"A"	4 (THROUGH HYBRID HEARING) (FROM 18.08.2026 TO 21.08.2026)

NOTE: (1) Shri George George.K, VP will be on leave on 17.08.2026 and 18.08.2026.
(2) Shri S.S.Viswanethra Ravi, JM will be on leave on 17.08.2026.
(3) "A" Bench will not function on 17.08.2026. Simple Issue appeals posted in "A" Bench on 17.08.2026 are adjourned to 19.08.2026.

दिनांक 24 - 27 अगस्त 2026 तक पीठों का गठन
CONSTITUTION FROM 24.08.2026 TO 27.08.2026
(26.08.2026 DECLARED AS CLOSED HOLIDAY)

<u>Hon'ble S/Shri/Ms.</u>	<u>Bench</u>	<u>Court Room</u>
George George.K, VP & Gagan Goyal, AM	"C"	1 (THROUGH HYBRID HEARING)
Aby.T.Varkey, JM & Padmavathy.S, AM	"D"	2 (THROUGH HYBRID HEARING)
Inturi Rama Rao, AM & Manu Kumar Giri, JM	"B"	3 (THROUGH HYBRID HEARING) (ON 24.08.2026 AND 25.08.2026)
S.S.Viswanethra Ravi, JM & S.R.Raghunatha, AM	"A"	4 (THROUGH HYBRID HEARING)

NOTE: (1) Shri Manu Kumar Giri, JM will be on leave on 27.08.2026.
(2) "B" Bench will not function on 27.08.2026.

Chennai
Dt:14.08.2026

Sd/-
GEORGE GEORGE.K
VICE-PRESIDENT(CZ)

By Order

DRAWING AND DISBURSING OFFICER